

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 05TH DAY OF MAY, 2020/15TH VAISAKHA, 1942

W.P(C) TMP NO.282 OF 2020

PETITIONERS: -

1. THE KARANNUR SERVICE CO-OPERATIVE BANK
LIMITED NO. F 1244, ELATHUR,
KOZHIKKODE DISTRICT, PIN CODE: - 673 303,
REPRESENTED BY ITS SECRETARY.
2. THE MANAGING COMMITTEE,
THE KARANNUR SERVICE CO-OPERATIVE BANK
LIMITED NO. F 1244,
ELATHUR, KOZHIKKODE DISTRICT,
PIN CODE: - 673 303,
REPRESENTED BY ITS PRESIDENT.

BY ADVS. SRI GEORGE POONTHOTTAM (SR.)
SRI ARUNCHANDRAN
SMT. NISHA GEORGE

RESPONDENTS:

1. THE KERALA CO-OPERATIVE TRIBUNAL,
NANDANAM TOWERS, TC.14/2057 (1),
VANROSS JUNCTION, UNIVERSITY P.O.,
THIRUVANANTHAPURAM DISTRICT, PIN CODE: 695 034,
REPRESENTED BY ITS SECRETARY.
2. VYJEEV KUMAR,
S/O BALAN, BALAPRABHA HOUSE,
ELATHUR, KOZHIKKODE DISTRICT,
PIN CODE: - 673303.
3. THE JOINT REGISTRAR OF CO-OPERATIVE SOCIETIES
(GENERAL), OFFICE OF THE JOINT REGISTRAR
OF CO-OPERATIVES (GENERAL), CIVIL STATION,
KOZHIKKODE DISTRICT, PIN CODE: - 673 004.

R3 BY SRI.K.P.HARISH, GOVERNMENT PLEADER

THIS WRIT PETITION HAVING COME UP FOR ORDERS ON
05.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

BECHU KURIAN THOMAS, J

=====

WP(C) TMP NO. 282 OF 2020

=====

DATED THIS THE 5th DAY OF May, 2020

ORDER

Admit.

Learned Government Pleader takes notice on behalf of respondent Nos.1 and 3. Issue notice by speed post to the second respondent.

In the meantime, there shall be an interim stay of Exts.P6 and P7 pending disposal of the writ petition.

BECHU KURIAN THOMAS

JUDGE

Nsd

APPENDIX

PETITIONER'S EXHIBITS:

EXHIBIT-P1. TRUE COPY OF THE MEMO OF CHARGES
LEVELLED AGAINST THE 2ND RESPONDENT DATED 10.11.2012.

EXHIBIT-P2. TRUE COPY OF THE STATEMENT
SUBMITTED BY THE 2ND RESPONDENT ON 23.11.2012
BEFORE THE DISCIPLINARY SUBCOMMITTEE.

EXHIBIT-P3. TRUE COPY OF THE ENQUIRY REPORT
DATED 25.03.2013 SUBMITTED BY THE ENQUIRY
OFFICER ALONG WITH COVERING LETTER.

EXHIBIT-P4. TRUE COPY OF THE PROCEEDINGS
DATED 04.06.2013 DISMISSING THE
2ND RESPONDENT FROM SERVICE.

EXHIBIT-P5. TRUE COPY OF THE AWARD DATED 21.04.2018
IN ARC 50/2013 ISSUED BY THE CO-OPERATIVE ARBITRATION
COURT (NORTHERN), KOZHIKKODE.

EXHIBIT-P6. TRUE COPY OF THE JUDGMENT OF
THE 1ST RESPONDENT DATED 30.07.2019
IN APPEAL NO. 60/2018.

EXHIBIT-P7. TRUE COPY OF THE NOTICE NO.
A.E.L/381/2020 DATED 17.03.2020 ISSUED BY
THE 3RD RESPONDENT TO THE PETITIONERS.